

OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH)
District Courts Complex, Saket, New Delhi

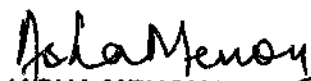
ORDER No. 25/2018

in continuation of order No. 19/2018 issued vide endorsement no. Judl.II/F.102/South/Saket/2018/10502-10521 dated 27.04.2018, in exercise of powers vested in the undersigned, the following Additional Sessions Judges are hereby authorized under Section 10 (3) of the Criminal Procedure Code, 1973 to dispose of bail/urgent applications pertaining to the Police Stations/Investigating Agencies of the South Police District/Sessions Division of Delhi as mentioned against their respective names, w.e.f. 01.06.2018 to 08.06.2018 and 02.07.2018 to 31.07.2018.

S. No.	Name of Judicial Officers (A)	Name of Police Stations & Investigating Agencies	Link Additional Sessions Judge (B)
1.	Sh. Balwant Rai Bansal, ASJ-01 (South)	Ambedkar Nagar and Sangam Vihar	Sh. Rajesh Kumar Singh, ASJ/Special Judge (NDPS) (South)
2.	Sh. Ajay Kumar Jain, ASJ-02 (South)	Special Task force of Delhi Police, C.A.W. Cell (South District), Mehrauli, Saket, Hauz Khas, Malviya Nagar and Neb Sarai	Ms. Neelam Singh, ASJ (Electricity) (South)
3.	Ms. Sunena Sharma, ASJ-03 (South)	Special Cell, Fatehpur Beri, E.O.W. Cell (South), Crime Branch (South), Metro Station Qutub Minar and Safdarjang Enclave	Sh. Sameer Bajpai, PO-MACT (South)

Note:-

1. Whenever any of the judicial officers mentioned in Column A given above is on leave or unavailable due to any reason, the judicial officer whose name is mentioned in Column B against his/her name in the opposite column shall work as his/her link judicial officer. In the event of both the said judicial officers being on leave or unavailable, the judicial officer whose name is mentioned immediately below the name of the concerned judicial officer within the same column shall work as the next link judicial officer. In case, even the next link judicial officer mentioned immediately below the name of the concerned judicial officer is also similarly on leave or not available, the judicial officer whose name is mentioned immediately below thereafter in the same column shall work as the next link judicial officer for such duration for such purposes and so on and so forth. The two judicial officers mentioned in the first horizontal line shall be deemed to be the judicial officers placed immediately below the two judicial officers mentioned in the last horizontal line for the above purposes.



(ASHA MENON) 28-5-18
District & Sessions Judge (South)
Saket Courts Complex, New Delhi

No. Judl.II/F.102/South/Saket/2018/ 13111-13130

New Delhi, Dated : 28-05-18

Copy forwarded for information & necessary action to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (H.Q.), Tis Hazari Courts, Delhi
3. The Officers concerned.
4. The Administrative Officer (Judicial)/Branch In-Charge, Filing Section, South District, Saket Court.
5. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
6. The Officer In-Charge Computer Branch (South), Saket Court New Delhi.
7. The Chief/In-Charge, Prosecutor, Saket Courts, New Delhi.
8. The In-Charge, Facilitation Centre, Tis Hazari Courts, Delhi.
9. The Secretary, Bar Association, Saket Courts, Delhi/New Delhi.
10. The Website Committee, Tis Hazari Court, Delhi.
11. Reader to the Ld. District & Sessions Judge (South)
12. PS to the Ld. District & Sessions Judge (South)
13. PRO, South District, Saket Courts
14. Notice Board (through Care Taker).
15. Guard File.


(ASHA MENON) 28-5-18
District & Sessions Judge (South)
Saket Courts Complex, New Delhi

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, SOUTH DISTRICT
SAKET COURT COMPLEX : NEW DELHI**

ORDER No. 23/2018

Dated: 28/05 .2018

Pursuant to the directions of Hon'ble High Court of Delhi as contained in letter Nos. 2225-36/DHC/Gaz/DHJS/SumVac/2018 dated 19.05.2018, 2959/DHC/Gaz./G-1/2013 dated 21.05.2013, 2877-2888/DHC/Gaz./DHJS/SumVac/2014 dated 27.05.2014 and 3361/DHC/Gaz./G-1/2013 dated 10.06.2013 and in exercise of powers vested in me inter alia under Section 10 (3) Code of Criminal Procedure 1973 and Sections 21-A & 34 of Punjab Courts Act-1918 as in force in Delhi, I hereby authorize the following Additional District & Sessions Judges at South District Courts, Saket to hear and dispose of Bail/urgent Criminal applications including those under Special Acts i.e. Prevention of Corruption Act, 1988, the Narcotics Drugs and Psychotropic Substances Act, 1985, the Terrorist and Disruptive Activities (Prevention) Act, 1987, the Prevention of Terrorism Act, 2002 and the Maharashtra Control of Organised Crime Act, 1999, Protection of Child Rights Act, 2005, Protection of Children from Sexual Offences Act, 2012 and Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 pertaining to the South Delhi Sessions Division and urgent Civil matters pertaining to South Delhi Civil District during Summer Vacations, 2018, as indicated herein below :-

Criminal & Special Acts Cases

<u>Sl. No</u>	<u>Name of the Judicial Officer</u>	<u>Dates on Duty</u>	<u>Court Room No.</u>
1.	Sh. Balwant Rai Bansal, ASJ-01	11.06.18 to 13.06.18	302
2.	Ms. Savita Rao, Spl. Judge, CBI (PC Act-01)	14.06.18 & 15.06.18	501
3.	Sh. Ajay Kumar Jain, ASJ-02	18.06.18 & 19.06.18	303
4.	Sh. Sanjiv Jain, Spl. Judge, CBI (PC Act-03)	20.06.18, 25.06.18 & 27.06.18	503
5.	Sh. Rajesh Kumar Singh, Spl. Judge (NDPS Act)	21.06.18 to 23.06.18	505
6.	Ms. Illa Rawat, ASJ (SFTC)	26.06.18	304
7.	Ms. Sunena Sharma, ASJ-03	28.06.18 to 30.06.18	306

Civil Matters

<u>Sl. No</u>	<u>Name of the Judicial Officer</u>	<u>Dates on Duty</u>	<u>Court Room No</u>
1.	Sh. Munish Markan, ADJ-01	11.06.18, 25.06.18 & 26.06.18	601
2.	Ms. Jyoti Kler, ADJ-05	12.06.18 & 13.06.18	605
3.	Ms. Shunali Gupta, ADJ-06	14.06.18 & 15.06.18	307
4.	Ms. Priya Mahendra, ADJ-04	18.06.18 to 20.06.18	602
5.	Sh. Sameer Bajpai, PO M'ACT	21.06.18 to 23.06.18	014
6.	Dr. Rakesh Kumar-II, Spl. Judge, CBI (PC Act-02)	27.06.18	502
7.	Dr. Ajay Gulati, ADJ-02	28.06.18 & 29.06.18	606
8.	Ms. Vineeta Goyal, ADJ-03	30.06.18	607

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28-5-18

The aforesaid Judicial Officers shall be entitled to avail compensatory leave in the year 2018 in lieu of the duty actually performed during Summer Vacations 2018.

In case any of the Officers mentioned above is not available for duty on any particular day for any unforeseen reason, the other sitting Additional District & Sessions Judge on duty at South Delhi District/Sessions Division, Saket Court Complex, shall hear and dispose of all such matters (Civil or Criminal) as mentioned above in accordance with law.

During the vacation period, the senior most judicial officer available on duty shall perform the function of receiving and registering cases, appeals or revisions and shall look after the administrative work of the office of undersigned.

The Judicial Officers so detained shall be assisted by their own court staff on the dates they perform duty.

The office of the South Delhi District courts will remain open daily from 10.00 am to 5.00 pm, except on Second Saturday, Sundays and other holidays, if any.

Asha Menon
(ASHA MENON) 28-5-18

District & Sessions Judge, South District
District Court Complex, Saket, New Delhi

No. 12991-13090/F.11/Judl-I/SV/SD/Saket/2018

New Delhi, Dated : 28.5.18

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi
2. The District & Sessions Judge (H.Q.), Delhi, Tis Hazari Court, Delhi.
3. The District & Sessions Judge, North West, South West, East, Shahdara, North-East, New Delhi, North, South East, West Districts.
4. The Officer Incharge, Pool Car Section, Saket Courts Complex with request to provide pool car facility to the above mentioned Judicial Officers.
5. All the Judicial Officers posted in South District/Sessions Division, Saket.
6. The Chief Prosecutor, South District, Saket Courts, New Delhi.
7. The AO (Judl.)/Incharge of all the Branches, South District, Saket Courts Complex.
8. The Secretary Bar Association of all the District Courts of Delhi & New Delhi.
9. The PRO/APRO of all the District Courts of Delhi & New Delhi.
10. The Website Committee (Hindi & English), Tis Hazari Court, Delhi.
11. Reader to the District Judge & Sessions Judge (S), Saket Courts Complex, New Delhi.
12. Notice Board.
13. Guard File.

Asha Menon
(ASHA MENON) 28.5.18

District & Sessions Judge, South District
District Court Complex, Saket, New Delhi